

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.241,264,305,326 & 356/2018 in CP(IB) No : 248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Pvt Ltd
UNDER SECTION	7 Of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Swagata Basu on behalf of Bank of Baroda	Advocate	swagata.basu@barodacorp.com 9052611654	Swagata Basu 25/9/18

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"  
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**ORDER**

IA 231/2018,

At request of Petitioner counsel for making submission, time is enlarged. Applicant counsel in IA 241/2018 present and counsel for RP present. For hearing submission of both sides, put up along with other IA's on 08.10.2018.

  
MEMBER JUDICIAL